

204

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 819/2024**

IN THE MATTER OF:

IN RE: News Item titled "Jabalpur Kathaunda plant में कचरा जलने के बाद दूर दूर तक फैल रहे धुल के कण" appearing in Bhaskarhindi.com dated 01.07.2024

STATUS REPORT IN COMPLINACE OF THE ORDER DATED 25-09-2025 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL ALONG WITH SUPPORTING AFFIDAVIT ON BEHALF OF JABALPUR MUNICIPAL CORPORATION

PAPERBOOK

(FOR INDEX: KINDLY SEE INSIDE)

ANKITA SHARMA

ADVOCATE FOR JABALPUR MUNICIPAL CORPORATION

STATE OF MADHYA PRADESH

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 819/2024**

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FILED ON: 26-04-2026

NEW DELHI

FILED BY:

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COMPUTER CODE-3833

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**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 819/2024**

IN THE MATTER OF:

IN RE: News Item titled "Jabalpur Kathaunda plant में कचरा जलने के बाद दूर दूर तक फैल रहे धुल के कण" appearing in Bhaskarhindi.com dated 01.07.2024

**STATUS REPORT ON BEHALF OF JABALPUR MUNICIPAL CORPORATION
IN COMPLIANCE WITH THE ORDER DATED 25-09-2025**

Para 9 (i): JMC to submit report on Commissioning and operation of WTE plant in accordance with SWM rules.

Response: Jabalpur Municipal Corporation (JMC) has Waste to Energy Plant located at Kathonda Jabalpur. This plant was commissioned in the year 2016 before the imposition of SWM rules 2016. Plant is operated and maintained by Jabalpur MSW Private Limited (previously under Essel Group, presently under Kundan Group, post NCLT order). Notably, this plant is based on mass incineration technology capable of processing mixed i.e. dry and wet waste together. Notably WTE plant was under overhaul between October 2025 and January 2026.

Above WTE plant at Kathonda has been recommissioned from January 2026 post necessary over hauling of the entire plant, all necessary documents with respect

to the overhauling process is marked and annexed herewith as **Annexure A, Page No. 8**

Para 9 (ii): PCB to file copy of CTO and Authorisation granted to the operator of WTE plant.

Response: Copy of CTO and authorization granted to the operator of WTE plant is marked and annexed herewith as **Annexure B** from **Page No. 9 to 10**.

Para (iii): JMC to disclose modus operandi to manage waste which will remain unprocessed during closure period of the plant

Response: During the mentioned closure period of the plant for carrying out overhauling of the various plant components, JMC collected and transported MSW to site near WTE plant and the entire quantity of waste i.e. 38138 tons accumulated during this period has been processed by the WTE plant post recommissioning the same is marked and annexed herewith as **Annexure C** from **Page No. 11 to 12**.

Para (iv): JMC to disclose time-bound plan to process biodegradable waste (estimated to be 300 TPD) and segregation of incinerable high calorific feed and separate management of other residues/ rejects not useful to WTE plant.

Response: JMC has operational vehicle fleet of 403 waste collection vehicles (tippers) comprising of separate compartments for collecting biodegradable and non-biodegradable waste from the city the same is marked and annexed herewith as **Annexure D1** from **Page No. 13 to 21**.

Along with this JMC has been carrying out IEC activities to ensure source segregation at the household level the same is marked and annexed herewith as **Annexure D2** from **Page No. 22 to 45**.

For processing of the collected bio degradable waste, Jabalpur city has proposed 100 TPD bio-CNG plant under CITIIS 2.0 which will be established during the execution phase of the CITIIS 2.0 project the same is marked and annexed herewith as **Annexure D3** from **Page No. 46 to 47**.

As per the agreement, JMC is to provide 450 TPD (+-10%) mixed MSW to plant operator Jabalpur MSW private limited for the agreement period of 20 years (ending in the year 2036). Hence transition from mixed waste processing to separate dry waste processing and wet waste processing will be implemented gradually the same is marked and annexed herewith as **Annexure D4** from **Page No. 48 to 49**.

During the over hauling period, plant operator Jabalpur MSW private limited has installed and commissioned pre-processing unit comprising of 2 trommels, 2 ballistic separator along with conveyor system. Above installed system insures

incinerable high calorific feed directly into the waste pit the same is marked and annexed herewith as **Annexure D5** from **Page No. 50 to 53**.

Regarding management of other residues/ rejects not useful to WTE plant, the quantity generated during the period January 2026 to March 2026 the same is marked and annexed herewith as **Annexure D6, Page No. 54**. Undertaking from PPP private partner Jabalpur MSW Private Limited for the utilization of the same is hereby attached.

Para (v): The JMC will disclose proper quantities of legacy waste lying at Ranital and Kathonda sites and plan for its remediation.

Response: JMC has remediated both legacy waste sites, Ranital legacy waste was remediated in 2 phases i.e. 1st phase-1.86 lakh tons and 2nd phase- 1.62 lakh tons.

Kathonda legacy waste site (3 lakh tons) has been remediated by waste to energy plant operator Jabalpur MSW private limited (Kundan Group). However, processing of RDF recovered post remediation is under progress, in order to achieve high incinerable waste for the WTE plant, this RDF is being used along with daily collected fresh waste. Necessary documents are marked and annexed herewith as **Annexure E** from **Page No. 55 to 59**.

Para (vi): JMC will Maintain buffer around the sites preventing degradation of environment and human health.

Response: JMC has maintained the necessary demarcated buffer zone around the site and has also planned for plantation at the above remediated site at kathonda. Also JMC is developing a park within the buffer zone the same is marked and annexed herewith as **Annexure F, Page No. 60**.

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 819/2024

Dhiceraj Khullas
NOTARY
 Jabalpur District
 M.P. INDIA

IN THE MATTER OF:

IN RE: News Item titled "Jabalpur Kathaunda plant में कचरा जलने के बाद दूर दूर तक फैल रहे धुल के कण" appearing in Bhaskarhindi.com dated 01.07.2024

AFFIDAVIT

I, Devendra Singh Chauhan S/o S.S. Chauhan aged about 60 years appointed as Additional Commissioner at Department of Health, Municipal Corporation Jabalpur do hereby solemnly affirm and state on oath as under:

1. That I am duly authorized in my official capacity to swear and depose the present affidavit on behalf of the Municipal Corporation Jabalpur, and as such am well conversant with the facts of the present case based on the records maintained by the Corporation in its regular course of business.
2. That the contents of the accompanying Status Report is true and correct to my knowledge derived from the records maintained by the Corporation in its regular course of business. No part of which is false and nothing material has been concealed therefrom.
3. That the Annexures forming a part of the Status Report are true / translated copies of their respective originals.

24 APR 2026

अपराजित
 नगर निगम जबलपुर

TESTED

4. That it is most humbly submitted that the present affidavit is *bona fide* and in the interest of justice.

24 APR 2026 ~~QUESTER~~

DEPONENT
अपर आयुक्त
नगर निगम जबलपुर

VERIFICATION

I, the above-named deponent do hereby verify that the averments stated hereinabove are true to the best of my knowledge and belief, no part of it is false and nothing material has been concealed therefrom.

Verified at Jabalpur on this _____ day of _____ April, 2026.

24 APR 2026

Identified by me.....
Name.....
.....

DEPONENT
अपर आयुक्त
नगर निगम जबलपुर



Dheeraj Khullas
NOTARY
Jabalpur District
M.P., INDIA

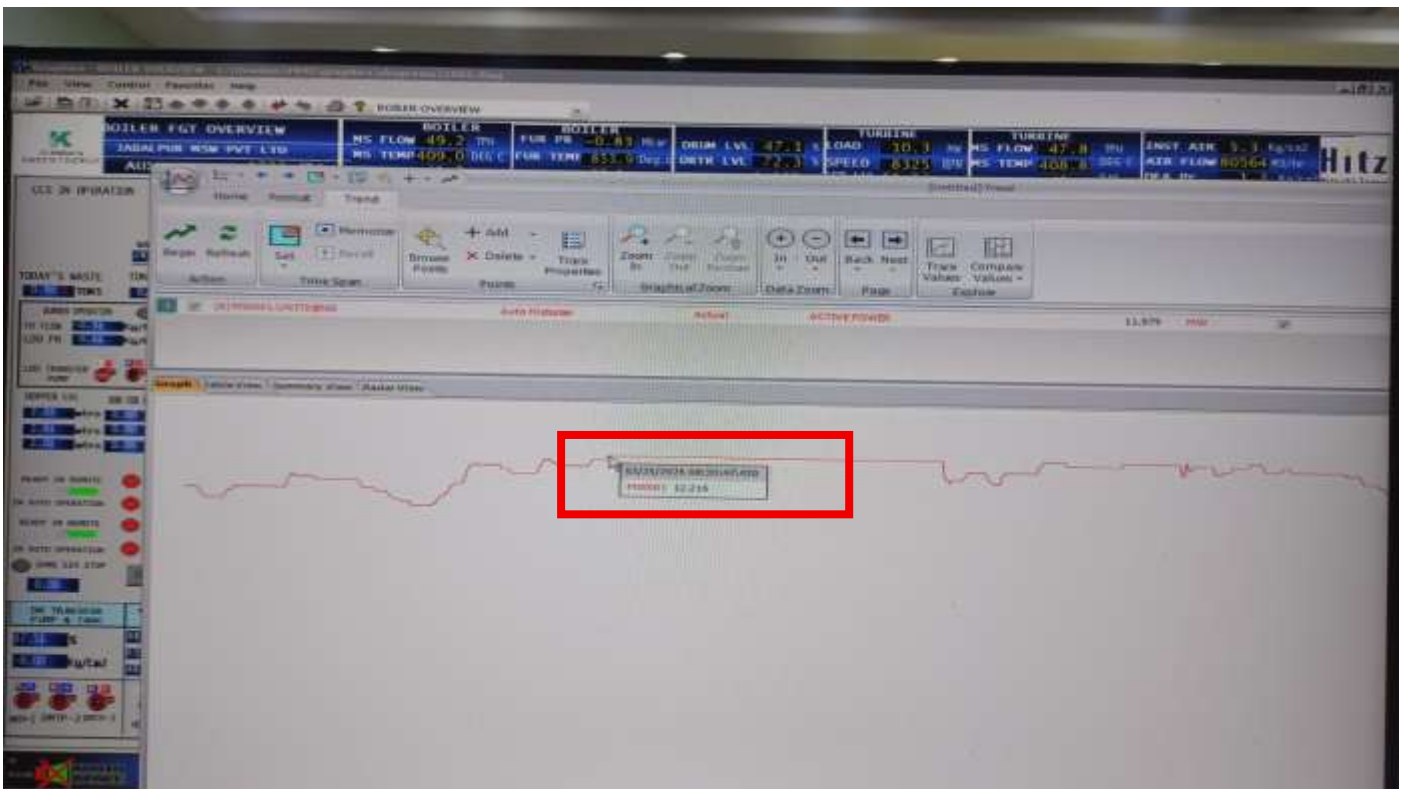


कठौंदा प्लांट से फिर शुरू हुआ बिजली उत्पादन

मेन्टेनेन्स के लिए बंद किया गया था, पूजन के बाद प्लांट का शुभारंभ

कार्यालय संवाददाता, जबलपुर। अंततः 84 दिन बाद मंगलवार को कठौंदा स्थित वेस्ट-टू-एनर्जी प्लांट से बिजली उत्पादन शुरू कर दिया गया। प्लांट को 13 अक्टूबर को मेन्टेनेन्स के लिए बंद किया गया था फिर से प्लांट शुरू होने से आसपास के लोगों ने राहत की सांस ली है। यहां पर बड़े पैमाने पर कचरा एकत्रित होने से दुर्गंध फैल रही थी। महापौर जगत बहादुर सिंह अन्नू, निगमाध्यक्ष रिकुंज विज और निगमायुक्त रामप्रकाश अहिस्वार ने विधिवत पूजन कर प्लांट का

शुभारंभ किया। महापौर ने बताया कि प्लांट के मेन्टेनेन्स में 30 करोड़ रुपए खर्च किए गए हैं। इससे प्लांट की कार्यक्षमता में 20 वर्ष की वृद्धि हुई है। उन्होंने बताया कि प्लांट से प्रतिमाह 4 करोड़ रुपए की बिजली पैदा होगी। प्लांट शुरू होने से शहर को कचरे से मुक्ति मिलेगी। शुभारंभ अवसर पर एमआईसी सदस्य डॉ. सुभाष तिवारी, विवेकराम सोनकर, अंशुल राघवेन्द्र यादव, रजनी कैलाश साहू, अंकिता बर्मन और अभिनव मिश्रा मौजूद थे। पी-2





M.P. Pollution Control Board

E-5, Arera Colony Paryavaran Parisar, Bhopal - 16 MP Tele : 0755-2466191, Fax-0755-2463742



Consent Order

RED-LARGE

CCA-Renewal

PCB ID: 28396

Order No:-123012,25/06/2025

Consent No:AWS-62407

The Occupier,

M/s. Jabalpur MSW Pvt. Ltd.

**Kh. No. 375, 376 & 379, P. H. No. 23, Village - Kathonda,
Tehsil & District – Jabalpur (M.P) – 482002.**

Subject: Grant of renewal of Consent to Operate under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, and Authorization under Solid Waste Management Rules, 2016.

Ref: Your renewal of Consent to Operate Application Receipt No. 1406276 Dt. 17/04/2025 and last communication received on Dt. 22/04/2025.

With reference to your above application for renewal of consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to 28/02/2026, and Authorization under Solid Waste Management Rules, 2016 up to 28/02/2026 subject to the fulfillment of the terms & conditions, enclosed with this letter and-

SUBJECT TO THE FOLLOWING CONDITIONS :-

a. Location: Kh. No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District – Jabalpur (M.P).

Latitude : 23.2146, Longitude : 79.9178

b. The capital investment in Crs: Rs. 177.95

c. Facility & Capacity:

Facility	Capacity per Day
Power plant (11.5 MW at MSW based)	11.50 MWH
Processing & disposal of MSW	600 TPD

Note:- For any change in above SWPTDF shall obtain fresh consent from the board.

The Validity of the consent (A, W) is up to 28/02/2026, & Authorization (S) 28/02/2026 and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent/Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act, 1974.
- * Conditions under Air Act, 1981.
- * Conditions under SWM Rules, 2016.
- * General conditions

By the order of Chairman, MPPCB

Signature Not Verified
Digitally Signed by : A. A
Mishra, Member Secretary
Date: 25/06/2025 04:57:57 PM

**ACHYUT ANAND MISHRA
Member Secretary**



Digitally Sign with Aadhaar

(Organic Authentication on AADHAR from UIDAI Server)

TPAV # 5VV9OH246T



M.P. Pollution Control Board
E-5, Arera Colony Paryavaran Parisar, Bhopal - 16 MP Telc : 0755-2466191, Fax-0755-2463742



Consent Order

BLUE-LARGE

CCA-Renewal

PCB ID: 28396

Outward No:129700.16/03/2026

Consent No:AWHS-64040

To, **The Occupier,**
M/s. Jabalpur MSW Pvt. Ltd.,
Kh. No. 375, 376 & 379, P. H. No. 23, Village - Kathonda,
Tehsil & District - Jabalpur (M.P) - 482002.



Subject: Grant of renewal of Consent under section 25 of the Water (Prevention & Control of Pollution) Act, 1974 under section 21 of the Air (Prevention & Control of Pollution) Act, 1981, Authorization under Hazardous and other Waste (Management & Transboundary movement) Rules, 2016 up to **28/02/2031** and Authorization under Solid Waste Management Rules, 2016.
Ref: Your renewal of Consent & Authorization (H&S) Application Receipt No. 1421737 Dt. 22/02/2026.

With reference to your above application for renewal of consent to operate has been considered under the aforesaid Acts and existing rules therein. The M. P. Pollution Control Board has agreed to grant consent up to **28/02/2028**, Authorization under Hazardous and other Waste (Management & Transboundary movement) Rules, 2016 up to **28/02/2031** and Authorization under Solid Waste Management Rules, 2016 up to **28/02/2028** subject to the fulfillment of the terms & conditions, enclosed with this letter.

SUBJECT TO THE FOLLOWING CONDITIONS :-

- a. **Location:** Kh. No. 375, 376 & 379, P. H. No. 23, Village - Kathonda, Tehsil & District - Jabalpur (M.P) - 482002.
- b. **The capital investment in Crs:** Rs. 199.50
- c. **Facility & Capacity:**

Facility	Capacity per Day
Power plant (11.5 MW at MSW based)	11.50 MWH
Processing & disposal of MSW	600 TPD

Note:-

1. For any change in above SWPTDF shall obtain fresh consent from the board.
2. The PP shall ensure compliance with all provisions of the Solid Waste Management Rules, 2016, which will come into force with effect from 1st April 2026, as notified by the Ministry of Environment, Forest & Climate Change (MoEF&CC), New Delhi, vide Notification No. S.O. 388(E) dated 27th January 2026.
3. The PP shall ensure that only segregated waste is received from the local bodies and that only wet waste is utilized for processing.
4. PP shall dispose off Bottom Ash and Fly Ash in low-lying area / abandoned mine and obtain permission from competent authority.
5. Non recyclable waste having calorific value of 1500 K/cal/kg or more shall not be disposed of on landfills and shall only be utilized for generating energy either or through refuse derived fuel or by giving away as feed stock for preparing refuse derived fuel.
6. High calorific wastes shall be used for co-processing in cement or thermal power plants.
7. PP shall obtain and maintain a valid EPR registration under PWM rules, 2016 from CPCB portal.
8. The operator of every waste processing facility (WIE) shall register with the local body through the centralized online portal.

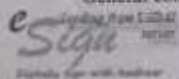
The Validity of the consent & authorization (A, W & S) is up to **28/02/2028**, and Authorization (H) **28/02/2031** and has to be renewed before expiry of consent validity. Online application through XGN with annual license fees in this regard shall be submitted to this office 6 months before expiry of the consent & Authorization. Board reserves the right to amend/cancel / revoke the above condition in part or whole as and when required.

Enclosures:-

- * Conditions under Water Act, 1974.
- * Conditions under Air Act, 1981.
- * Conditions under HOWM Rules, 2016
- * Conditions under SWM Rules, 2016.
- * General conditions

By the order of Chairman, MPPCB

ACHYUT ANAND MISHRA
Member Secretary



(Organic Authentication on AADHAR from UIDAI Server)
TPAV # D14R6PY8S8

Signature Not Verified
Digitally Signed by: A. A. Mishra, Member Secretary
Date: 16/03/2026 10:05:34 AM

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☎ +91 11 6909 6666
✉ info@kundangreenenergy.com / cs@kundangroup.com



Date: 06/04/2026

To Whom It May Concern

This is to certify that Jabalpur MSW Pvt. Ltd. has processed entire quantity of waste received at waste to energy plant during the plant overhauling period between October 2025 and January 2026. At present no waste received during the overhauling period remains unprocessed.



Authorized Signatory

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village Kathonda, District Jabalpur Police Station, Marhotal Post Office, Vjay Nagar PIN - 471 702
CIN : U90001DL2013PTC247509



PHOTOGRAPH POST CLEARANCE



Annexure D1- List of waste C

Waste Collection Vehicle Details		
Sr. No.	Waste Collection Vehicles (Tipper)	Vehicle Model
1	MP 20GB 0714	Supro
2	MP 20GB 1438	Ashok Leyland
3	MP 20ZH 2611	Ultra
4	MP 20LA 9343	Tata
5	MP 20GB9354	Tata
6	MP 20GB 1423	Ashok Leland
7	MP 20GB 4776	Mega
8	MP 20GB 5873	Intra
9	MP 20LA 8267	Jeeto
10	MP 20 LA 9136	Supro
11	MP 20 LA 9355	Tata
12	MP 20GB 0390	Supro
13	MP 20GB 4775	Mega
14	MP 20ZL 5803	Intra
15	MP 20GB 8325	Jeeto
16	MP 20LA 8349	Jeeto
17	MP 20LA 9341	Tata
18	MP 20 GB 0410	Supro
19	MP 20GB 0417	Supro
20	MP 20GB 1642	Ashok Leland
21	MP 20GB 3955	Mega
22	MP 20ZM 9131	Mega
23	MP 20LA 9358	Mega
24	MP 20GB 0733	Supro
25	MP 20GB 0741	Supro
26	MP 20GB 1433	Ashok Leland
27	MP 20GB 1640	Ashok Leland
28	MP 20GB 4778	Mega
29	MP 20GB 8213	Jeeto
30	MP 20LA 9143	Supro
31	MP 20LS 2684	Intra
32	MP 20LA 8339	Jeeto
33	MP 20ZK 8893	Intra
34	MP 20LA 9109	Tata
35	MP 20LA 9340	Tata
36	Z-02,0380	Supro
37	Z-02,5492	Mega
38	Z-02,8225	Jeeto
39	Z-02,8354	Jeeto
40	Z-02,9073	Tata
41	382	Supro
42	Z-02,0389	Supro
43	Z-02,0719	Supro
44	Z-02,4777	Mega
45	Z-02,8241	Jeeto
46	8330	Jeeto

47	Z-02,0582	Supro
48	Z-02,0409	Supro
49	Z-02,1437	Ashok Leland
50	4761	Mega
51	Z-02,8266	Jeeto
52	Z-02,8322	Jeeto
53	Z-02,9087	Tata
54	Z-02,0373	Supro
55	Z-02,7319	Mega
56	Z-02,8215	Jeeto
57	Z-02,9132	Supro
58	Z-02,0735	Supro
59	1428	Ashok Leland
60	Z-02,8326	Jeeto
61	Z-02,9140	Supro
62	Z-02,9351	Tata
63	Z-02,2373	Mega
64	Z-02,0690	Supro
65	Z-02,2691	Mega
66	Z-02,4132	Mega
67	Z-02,5493	Mega
68	Z-02,8259	Jeeto
69	Z-02,9360	Tata
70	Z-02,1427	Ashok Leland
71	Z-03,0377	Supro
72	Z-03,1452	Ashok Leland
73	Z-03,3340	Intra
74	Z-03,3397	Intra
75	Z-03,9074	Tata
76	Z-03,9339	Tata
77	Z-03,0630	Supro
78	Z-03,4730	Intra
79	Z-03,4732	Intra
80	Z-03,4765	Intra
81	Z-03,4769	Intra
82	Z-03,9088	Tata
83	Z-03,9145	Supro
84	Z-03,9156	Supro
85	Z-03,9727	Tata
86	Z-03,4768	Intra
87	Z-03,3836	Tata
88	Z-03,4665	Intra
89	Z-03,7881	Cng Ace
90	Z-03,8239	Jeeto
91	Z-03,9160	Supro
92	Z-03,0415	Supro
93	Z-03,5878	Mega
94	Z-03,9161	Supro
95	Z-03,9663	Tata

96	Z-03,9732	Tata
97	Z-03,1447	Ashok Leland
98	Z-03,9144	Supro
99	Z-03,9154	Supro
100	Z-03,9347	Tata
101	Z-03,9356	Tata
102	Z-03,9581	Supro
103	Z-04,4134	Mega
104	Z-04,8355	Jeeto
105	Z-04,9364	Tata
106	Z-04,9368	Tata
107	Z-04,9369	Tata
108	Z-04,9679	Tata
109	Z-04,9731	Tata
110	Z-04,1439	Ashok Leland
111	Z-04,8238	Jeeto
112	8263	Jeeto
113	Z-04,9366	Tata
114	Z-04,4135	Mega
115	Z-04,4136	Mega
116	Z-04,8930	Mega
117	Z-04,9089	Tata
118	Z-04,9168	Supro
119	Z-04,9664	Tata
120	Z-04,4731	Mega
121	8323	Jeeto
122	Z-04,9086	Tata
123	Z-04,9158	Supro
124	Z-04,0634	Supro
125	8219	Jeeto
126	Z-04,9169	Supro
127	MP.20.GB.4133	Mega
128	MP.20.LA.9076	Tata
129	MP.20.LA.9082	Tata
130	MP.20.LA.9334	Tata
131	MP20GB1422	Ashok Leland
132	MP.20.GB 3840	Mega
133	MP20GB5217	Ultra
134	MP20LA8251	Jeeto
135	MP20LA8350	Jeeto
136	MP.20.LA.9728	Tata
137	MP20GB0721	Supro
138	MP20GB4767	Ultra
139	MP20LA8206	Jeeto
140	MP.20.GB.3724	Mega
141	MP.20.LA.9726	Tata
142	Z-06,0702	Supro
143	Z-06,1431	Ashok Leland
144	Z-06,6486	Intra

145	Z-06,0689	Supro
146	Z-06,1425	Ashok Leland
147	Z-06,9106	Tata
148	Z-06,9349	Cng Ace
149	Z-06,9352	Tata
150	Z-06,9362	Tata
151	Z-06,3729	Intra
152	Z-06,4592	Intra
153	Z-06,4733	Intra
154	Z-06,9148	Supro
155	Z-06,9147	Supro
156	Z-06,2307	Intra
157	Z-06,3723	Intra
158	Z-06,4603	Intra
159	Z-06,9138	Supro
160	Z-06,1730	Supro
161	Z-06,0385	Supro
162	Z-06,0697	Supro
163	Z-06,0706	Supro
164	Z-06,5810	Intra
165	Z-06,9093	Cng Ace
166	Z-07,1426	Ashok Leland
167	Z-07,MP20GB3835	Mega
168	Z-07,9671	Tata
169	Z-07,9676	Tata
170	Z-07,0739	Supro
171	Z-07,1432	Ashok Leland
172	Z-07,4017	Mega
173	Z-07,4048	Mega
174	Z-07,4016	Mega
175	Z-07,4019	Mega
176	Z-07,4126	Mega
177	Z-07,9071	Tata
178	Z-07,9094	Tata
179	Z-07,4013	Mega
180	Z-07,9164	Supro
181	Z-07,9729	Tata
182	Z-07,9153	Supro
183	Z-07,9162	Supro
184	Z-07,9331	Tata
185	Z-07,4782	Intra
186	Z-08,0397	Supro
187	Z-08,1430	Ashok Leland
188	Z-08,9361	Tata
189	Z-08,0386	Supro
190	Z-08,9665	Intra
191	Z-08,3725	Mega
192	Z-08,0717	Supro
193	Z-08,4779	Mega

194	Z-08,9134	Supro
195	Z-08,4129	Mega
196	Z-08,9359	Tata
197	Z-08,8211	Jeeto
198	Z-08,4770	Intra
199	Z-08,9668	Tata
200	Z-09,4687	Tata
201	Z-09,9167	Supro
202	Z-09,9337	Tata
203	Z-09,8256	Jeeto
204	Z-09,1424	Ashok Leland
205	Z-09,4763	Tata
206	Z-09,0727	Supro
207	Z-09,1456	Ashok Leland
208	Z-09,4760	Ultra
209	MP20LA8235	Jeeto
210	Z-09,9077	Tata
211	Z-09,4014	Mega
212	Z-09,8234	Jeeto
213	Z-09,9080	Tata
214	Z-09,9095	Tata
215	Z-09,3726	Mega
216	Z-09,3727	Mega
217	Z-10,8250	Jeeto
218	Z-10,8518	Mega
219	Z-10,9096	Tata
220	Z-10,5494	Mega
221	Z-10,9152	Supro
222	Z-10,9338	Tata
223	Z-10,9583	Supro
224	Z-10,1448	Ashok Leland
225	Z-10,9078	Tata
226	Z-10,9104	Tata
227	Z-10,9072	Tata
228	Z-10,9166	Supro
229	Z-10,9345	Tata
230	Z-10,7348	Mega
231	Z-10,9075	Tata
232	Z-10,9342	Tata
233	Z-10,9370	Tata
234	Z-10,8242	Jeeto
235	Z-10,9151	Supro
236	Z-10,9157	Supro
237	Z-10,9353	Tata
238	Z-10,9672	Mega
239	Z-10,0709	Supro
240	MP20LA3913	Mega
241	MP20GB4124	Mega
242	Z-11,8255	Jeeto

243	MP20GB 386	Mega
244	MP20GB3916	Mega
245	MP 20 LA 9070	Tata
246	MP 20 LA 9097	Tata
247	MP 20 LA 9725	Tata
248	MP 20 GB 1443	Ashok Leland
249	MP20GB3865	Mega
250	MP20GB3867	Mega
251	MP20GB3954	Mega
252	MP 20 GB 5495	Intra
253	MP 20 LA 9079	Tata
254	MP 20 ZT 7832	Cng Ace
255	MP20GB3912	Mega
256	MP20GB3951	Mega
257	MP 20 ZM 8963	Intra
258	MP 20 LA 9107	Tata
259	MP 20 LA 9141	Supro
260	MP20GB3914	Mega
261	MP 20 LA 1434	Ashok Leland
262	MP20GB3864	Mega
263	MP20GB 3915	Mega
264	MP20GB3952	Mega
265	MP20 ZK 8878	Intra
266	MP20GB9142	Supro
267	MP 20 LA 9149	Supro
268	MP 20 LA 9730	Tata
269	MP 20 GB 5496	Intra
270	MP20 ZK 3433	Intra
271	MP20GB 3863	Mega
272	MP.20.GB4125	Mega
273	MP20 ZN 4829	Intra
274	MP 20 LA 1435	Ashok Leland
275	MP20ZT 7871	Cng Ace
276	Z-12,0398	Jeeto
277	Z-12,3851	Mega
278	Z-12,4633	Intra
279	Z-12,9335	Tata
280	Z-12,9348	Tata
281	Z-12,1436	Ashok Leland
282	Z-12,3852	Mega
283	Z-12,3953	Mega
284	Z-12,4596	Tata
285	Z-12,9675	Mega
286	Z-12,3853	Mega
287	Z-12,8337	Supro
288	Z-12,9081	Tata
289	Z-12,9098	Tata
290	Z-13,3413	Intra
291	Z-13,3837	Mega

292	Z-13,8874	Mega
293	Z-13,7801	Cng Ace
294	Z-13,7818	Cng Ace
295	Z-13,7882	Cng Ace
296	Z-13,7921	Intra
297	Z-13,9102	Tata
298	Z-13,9133	Supro
299	Z-13,3717	Mega
300	Z-13,3718	Mega
301	Z-13,3719	Mega
302	Z-13,3722	Mega
303	Z-13,3854	Mega
304	Z-13,7864	Cng Ace
305	Z-13,9092	Tata
306	Z-13,9902	Intra
307	Z-13,7834	Cng Ace
308	Z-13,1421	Ashok Leland
309	Z-13,1639	Ashok Leland
310	Z-13,3716	Mega
311	Z-13,3720	Mega
312	Z-13,3721	Mega
313	Z-13,3845	Mega
314	Z-13,3855	Mega
315	Z-13,7831	Cng Ace
316	Z-14,3841	Mega
317	Z-14,3849	Mega
318	Z-14,9083	Tata
319	Z-14,9108	Tata
320	Z-14,9150	Supro
321	Z-14,0396	Supro
322	Z-14,3842	Mega
323	Z-14,3848	Mega
324	Z-14,4766	Mega
325	Z-14,9159	Supro
326	Z-14,0419	Supro
327	Z-14,0745	Supro
328	Z-14,0746	Supro
329	Z-14,2326	Intra
330	Z-14,3846	Mega
331	Z-14,5247	Intra
332	Z-14,7856	Cng Ace
333	Z-14,9363	Tata
334	Z-14,0401	Supro
335	Z-14,1440	Ashok Leland
336	Z-14,4015	Mega
337	Z-14,9214	Tata
338	Z-14,9332	Tata
339	Z-14,0726	Supro
340	Z-14,3843	Mega

341	Z-14,4834	Mega
342	Z-14,8821	Mega
343	Z-14,9137	Supro
344	Z-14,0392	Supro
345	Z-14,3847	Mega
346	Z-14,9101	Tata
347	Z-14,9139	Supro
348	MP 20 ZH 2695	Intra
349	MP 20 LA 9103	Tata
350	MP 20 GB 3844	Mega
351	MP 20 GB 4781	Mega
352	MP 20 ZK 8830	Intra
353	MP 20 GA9678	Tata
354	MP 20 GB 1442	Ashok Leland
355	MP 20 GB 3850	Mega
356	MP 20 ZH 4698	Intra
357	MP 20 ZK 8845	Intra
358	MP 20 LA 9135	Supro
359	MP 20 ZA 3402	Intra
360	MP 20 ZA 5829	Tata
361	MP 20 LA 9084	Intra
362	MP 20 LA 9333	Supro
363	MP 20 LA 9336	Tata
364	MP 20 GB 1455	Ashok Leland
365	9365	Tata
366	MP 20 GB 1454	Ashok Leland
367	MP 20 ZK 2315	Intra
368	MP 20 GB 4131	Mega
369	MP 20 ZK 8839	Intra
370	MP 20 LA 9344	Supro
371	MP 20 GB 1453	Ashok Leland
372	MP 20 ZH 2676	Intra
373	MP 20 LA 9155	Supro
374	MP 20 GB 2638	Mega
375	MP 20 ZK 3416	Intra
376	MP 20 GB 4130	Mega
377	MP 20 ZH 1446	Ashok Leland
378	MP 20 LA 9357	Tata
379	MP 20 ZK 8875	Intra
380	MP20GB0381	Supro
381	MP20LA0695	Supro
382	Z-16,1429	Ashok Leland
383	Z-16,8257	Intra
384	MP20GB8333	Jeeto
385	Z-16,8345	Jeeto
386	Z-16,8265	Jeeto
387	Z-16,8329	Jeeto
388	Z-16,9085	Tata
389	Z-16,4128	Mega

390	Z-16,4786	Mega
391	MP20LA8040	Jeeto
392	Z-16,9105	Tata
393	Z-16,9674	Tata
394	Z-16,3709	Mega
395	MP20LA8039	Jeeto
396	MP20LA8328	Jeeto
397	Z-16,9110	Tata
398	Z-16,9367	Tata
399	MP20LA9677	Tata
400	MP20LA8045	Jeeto
401	MP20GB8221	Jeeto
402	MP20GB9165	Supro
403	Z-16,9662	Tata

Waste Collection Vehicle Photograph



Annexure D2- Report on various IEC activities carried out for awareness regarding source segregation

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Sr. No.	Title	Location	Date of Activity
1	Source Segregation: Home Composting Awareness Activity Targeted campaigns with specific stakeholders	Zone 12 Ward 52 Residential Area	Sep 26,2025
2	Source Segregation: Waste Management in School :Painting and Chitrakala Pratiyogita School Premises Free From litter and visibly Clean	Model High School (Zone 11)	Sep 29,2025
3	Source Segregation: Clean Office Campaign - Massive Cleanliness Campaign and Shramdan	Work Shop Nagar Nigam	Oct 12,2025
4	Source Segregation: E-Waste (Electronic Waste) Public Awareness Campaign	Nagar Nigam Girls School Ghamapur	Oct 11,2025
5	Source Segregation: E-Waste (Electronic Waste) Public Awareness Campaign Clean Office Campaign	Divisional Office 11	Oct 10,2025
6	E-Waste (Electronic Waste) Public Awareness Campaign Clean Office Campaign	Iccc, Chandal Bhata	Oct 10,2025
7	Source Segregation: Targeted campaigns with specific With All the school of Nagar nigam Jabalpur	Manas Bhawan Auditorium Hall Zone 13	Nov 13,2025
8	Source Segregation: Targeted campaigns with specific stakeholders With the Help of Nukkad Natak	Zone 16 Ward 56 Ghasiya Basti,	Nov 13,2025
9	Source Segregation and E waste Awareness Abhiyan	Sambhag 9	Nov 08,2025
10	Source Segregation: Meeting of the Market Association	Manas Bhawan	Nov 07,2025
11	Source Segregation: Targeted campaigns with specific Wirh School Students	Nachiketa H S School Zone 13	Nov 06,2025
12	Source Segregation: Targeted campaigns with specific stakeholders.	Baznamath Welfare Society Zone 1	Nov 03,2025
13	Waste Segregation Campaign	Zone 12 Harijan Basti	Dec 29,2025
14	Five-Way Segregation	Zone 2 , Ward 19 Kamla Nehru	Dec 27,2025
15	Source Segregation Activity with door to door vehicle	Zone 2	Dec 26,2025
16	Source Segregation: Targeted campaigns with specific stakeholders.	Knachan Parisar Sambhag 13	Dec 22,2025
17	Source Segregation: Targeted campaigns with specific stakeholders.	Zone 4 Residential Area	Dec 18,2025
18	Source Segregation: Targeted campaigns with specific stakeholders.	Hari Singh Gour Residentail Area Zone 13	Dec 16,2025
19	Feedback Foundation Training Delivery:Training of ground staff:Best Practices in Sanitary Disposal	Manas Bhawan Chota Hall Zone 13	Dec 06,2025
20	Source Segregation: Targeted campaigns with specific stakeholders Hara geela neela sukha abhiyaan	Khermai Mandir And Manas Bhawan Area (Zone 13)	Dec 05,2025
21	Meeting With RWA	Manas Bhawan	Dec 02,2025
22	hara geela sukha neela Abhiyaan Source Segregation gatividhi	Zone 5 Ramnagar Residential Area	Dec 02,2025
23	Hara Geela Sukha Neela Abhiyaan Source Segregation Awraness Program	Sanjeevani Nagar	Dec 01,2025
24	Source Segregation: Waste Segregation at Source: Campaign with Targeted Stakeholders	All 16 Zone	Jun 09,2025
25	Waste Segregation at Source: Campaign with Targeted Stakeholders"	All 16 Zone	Jun 01,2025

26	Source Segregation: Waste Management in School Cleanliness and Awareness Drive in School and Are School Premises Free From litter and visibly Clean?	Government Ayurvedic College, Jabalpur. Zone 3 Gourighat	Jun 02, 2025
27	Source Segregation: Waste Management in School Does the school have separate dustbins with lid and with specific color for disposal of sanitary waste in the toilets?	Little World And Christ Church School Zone 13 Bhawartal	Jan 20, 2026
28	Waste Management in School Does the school have separate dustbins with lid and with specific color for disposal of sanitary waste in the toilets?	Little World And Christ Church School Zone 13 Bhawartal	Jan 20, 2026
29	Source Segregation: Har Dukan Dustbin Abhiyan	Zone 12 Belbag Thana	Jan 19, 2026
30	Source Segregation: Cleanliness Awareness in School	Bhawartaal Gardan	Jan 19, 2026
31	Source Segregation: Har Dukan Dustbin Abhiyan	Zone 12 Belbag Thana	Jan 19, 2026
32	Cleanliness Awareness in School	Bhawartaal Gardan	Jan 19, 2026
33	Source Segregation: Targeted campaigns with specific stakeholders.	Zone 1 Jasuja City Phase-3	Jan 09, 2026
34	Source Segregation: Targeted campaigns with specific stakeholders.	Zone 1 Jasuja City Phase-3	Jan 09, 2026
35	Source Segregation: Targeted campaigns with specific stakeholders.	Zone 7 Jabalpur Public School	Jan 01, 2026
36	Source Segregation: Targeted campaigns with specific stakeholders.	Zone 7 Jabalpur Public School	Jan 01, 2026
37	Source Segregation Activity	Mpeb Colony	Feb 26, 2026
38	Source Segregation Activity	Mpeb Colony	Feb 26, 2026
39	waste collection, segregation into five categories	Ganjipura	Feb 24, 2026
40	waste collection, segregation into five categories	Ganjipura	Feb 24, 2026
41	Source Segregation: Har Dukaan Dastbin Abhiyaan Commercial Area	Choti Line Pthatak Se Badariya Tiraha And Katanga Tiraha	Feb 23, 2026
42	Source Segregation: Har Dukaan Dastbin Abhiyaan Commercial Area	Choti Line Pthatak Se Badariya Tiraha And Katanga Tiraha	Feb 23, 2026
43	Source Segregation: Waste Management in School Cleanliness in School, Are School Premises Free From litter and visibly Clean?	Zone 13 Nachiketa School	Feb 12, 2026
44	Source Segregation: Waste Management in School Cleanliness in School, Are School Premises Free From litter and visibly Clean?	Zone 13 Nachiketa School	Feb 12, 2026
45	Waste Management in School Swachhta ki Pathshala Cleanliness Activity in School	Shaskiy Ekikrat School Zone 11 Ward 43	Feb 08, 2026
46	Waste Management in School Swachhta ki Pathshala Cleanliness Activity in School	Shaskiy Ekikrat School Zone 11 Ward 43	Feb 08, 2026
47	Cleanliness in School(Swachhta ki Pathshala)	Near Zone 13	Feb 05, 2026
48	Cleanliness in School(Swachhta ki Pathshala)	Near Zone 13	Feb 05, 2026
49	Waste to Wonder Park Establishment	Zone 6 Ward 30 Near Deendayal Uppadhyay Isbt	Feb 04, 2026
50	Waste to Wonder Park Establishment	Zone 6 Ward 30 Near Deendayal Uppadhyay Isbt	Feb 04, 2026
51	Source Segregation and Anti-littering: Measured by the percentage of market and commercial areas reached.	Division No. 01, Ward No. 06 (Indira Gandhi Ward).	Mar 24, 2026

52	Waste Source Segregation: Management in School Does the school have separate dustbins with lid and with specific color for disposal of sanitary waste in the toilets?	Zone No.: 07 Ward No.: 60 (Nirmal Chand Jain Ward) Location: Children Palace School, Teen Puliya	Mar 24, 2026
53	Source Segregation: Waste Management in School Active separation of biodegradable (wet) and non-biodegradable (dry) waste prior to municipal collection.	One No.: 07 Ward No.: 60 (Nirmal Chand Jain Ward) Location: Children Palace School, Teen Puliya	Mar 24, 2026
54	Source Segregation and Anti-littering: Measured by the percentage of market and commercial areas reached.	Division No. 01, Ward No. 06 (Indira Gandhi Ward).	Mar 24, 2026
55	Source Segregation: Waste Management in School Does the school have separate dustbins with lid and with specific color for disposal of sanitary waste in the toilets?	Zone No.: 07 Ward No.: 60 (Nirmal Chand Jain Ward) Location: Children Palace School, Teen Puliya	Mar 24, 2026
56	Source Segregation: Waste Management in School Active separation of biodegradable (wet) and non-biodegradable (dry) waste prior to municipal collection.	One No.: 07 Ward No.: 60 (Nirmal Chand Jain Ward) Location: Children Palace School, Teen Puliya	Mar 24, 2026
57	Source Segregation and Home Composting	Ward 29, Zone 06 Aatmnirbhar Ward	Mar 23, 2026
58	Waste Management in School Provision of individual litter bins in every classroom for waste collection.	Anushree Narsing College Zone 6 Ward 30	Mar 23, 2026
59	Source Segregation: Waste Management in School Provision of individual litter bins in every classroom for waste Provision of twin bins (wet/dry) with clear signage in common areas, canteens, and other key locations. collection.	Division: 11 Ward No: 65 (Mahakoshal College, Civil Line)	Mar 23, 2026
60	Source Segregation and Home Composting	Ward 29, Zone 06 Aatmnirbhar Ward	Mar 23, 2026
61	Source Segregation: Waste Management in School Provision of individual litter bins in every classroom for waste collection.	Anushree Narsing College Zone 6 Ward 30	Mar 23, 2026
62	Source Segregation: Waste Management in School Provision of individual litter bins in every classroom for waste Provision of twin bins (wet/dry) with clear signage in common areas, canteens, and other key locations. collection.	Division: 11 Ward No: 65 (Mahakoshal College, Civil Line)	Mar 23, 2026
63	Anti-littering: and Source Segregation Activity in market and commercial areas.	Zone 09 Ward 46 Kanchghar Chowk	Mar 21, 2026
64	Source Segregation: Targeted campaigns with specific stakeholders. and Anti-littering: Measured by the percentage of market and commercial areas reached.	All 16 Zone	Mar 21, 2026
65	Anti-littering: and Source Segregation Activity in market and commercial areas.	Zone 09 Ward 46 Kanchghar Chowk	Mar 21, 2026
66	Source Segregation: Targeted campaigns with specific stakeholders. and Anti-littering: Measured by the percentage of market and commercial areas reached.	All 16 Zone	Mar 21, 2026
67	Anti-littering and Source Segregation	All 16 Zone	Mar 14, 2026
68	Anti-littering and Source Segregation	All 16 Zone	Mar 14, 2026

स्त्रोत प्रथक्करण अभियान

पांच रंग, पांच संकल्प - स्वच्छ संस्थान का
तभी है विकल्प



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STAR RATING



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REDMI Note 13 5G
Karnha

22/12/2025 09:42













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K-14011/05/2026-CITIIS2.0
Government of India
Ministry of Housing and Urban Affairs

First Floor, Sankalp Bhawan,
K.G. Marg, New Delhi-110001
Dated the 21st April, 2026

To

Sh. Arvind Shah,
Chief Executive Officer (CEO),
Jabalpur Smart City Limited,
Jabalpur, Madhya Pradesh

Subject: Pre-finalization of the Project Components under Component 1 of CITIIS 2.0 Programme for completing maturation phase deliverables- reg.

Sir,

With reference to Jabalpur Smart City Limited's proposal under Component-I of CITIIS 2.0 programme, I am directed to convey the approval on the part A of the project components for completing maturation phase deliverables, as under:

Part A: Infrastructure

S.No	Identified Components under CITIIS 2.0	Tentative Budget (INR Cr.)
1.	CBG Plant – 100 TPD (VGF Model to be considered)	08.12
2.	Construction & automation of 2 new Mechanized Transfer Stations (Capacity- 48 TPD x2)	9.0
3.	CNG Tipper Vehicle for Primary Collection – 70 nos.	8.12
4.	CNG Vehicles for Street Sweeping Waste collection - 32 nos.	3.71
5.	Automation of 3 Existing Mechanized Transfer Stations (Capacity- 72 Tonne x1, 48 Tonne x1, 36Tonne x1)	1.50
6.	2 Decentralized MRFs (25x2=50 TPD) at GTS locations	8.00
7.	Monitoring (integrated Dashboard development along with IOT sensors, Connectivity, cloud, server, CCTV)	4.50
8.	Mechanization of Existing 50 TPD C&D Plant	0.50
9.	Maturation Phase Deliverable, Consultancy Fee for DPR, E&S Screening	4.98
	Total	48.43

2. In principle approval is also communicated of the following project components under part B, subject to city submitting detailed action plan:

Part B: Capacity Building and IEC

S.No	Identified Components under CITIIS 2.0	Tentative Budget (INR Cr.)
1.	Communication & Outreach activities	3.56
2.	Capacity Building Expenses and HR Expenses	4.98
	Total	8.54

Contd.....

3. It is also requested to submit a detailed plan of activities for a key area/precinct to be taken up under high footfall area interventions. The plan should clearly outline the specific activities, timelines, and responsibilities for implementation. The focus should be on visible cleanliness with process interventions.

Part C: Visible Cleanliness Initiative at high footfall areas

S.No	Identified Components under CITIIS 2.0	Tentative Budget (INR Cr.)
1.	Activities for visible cleanliness at high footfall areas	25
	Total	25

4. This issues with the approval of Competent Authority.

Yours faithfully,



(Vivek Kumar)
Joint Director

Copy to:

1. Shri Sanjay Dubey, Principal Secretary, Urban Development & Housing Department, Govt of Madhya Pradesh, Room No. 327, MP Mantralaya, Bhopal, Madhya Pradesh- 462001
2. Shri Shishir Ghemawat, State Mission Director, SBM (Urban), Madhya Pradesh
3. Shri Sourabh Manuja, Program coordinator and Team Lead, PMU, CITIIS 2.0

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- (vii) To incorporate a SPV and assign to such SPV all rights and obligations under this Agreement and RFP Document.
- (b) Without prejudice to the generality of the foregoing clause, the Developer shall have the right to Develop the Project and Project Facilities using such technologies that it considers suitable and commercially viable for Development of the Project, in accordance with the terms of this Agreement after taking approval from the Madhya Pradesh Pollution Control Board. The Developer shall also have the right to modify, adopt, upgrade or change the technology, from time to time, based on actual operations of the Project Facilities and the requirement of the Project after taking statutory approvals.

2.3 Concession Period

The Concession is hereby granted for the period of 20 years commencing from the COD until the Termination date (the "Concession Period") during which the Developer is authorised to commercially operate the Project in accordance with the provisions hereof.

2.4 Renewal of Concession


JMC may agree to renew or extend the Concession after the expiry of the Concession Period, for such period as the Parties may mutually agree on such terms and conditions as mutually agreed upon. However any such extension shall be co-terminus with the term of the Lease Agreement or the extension/renewal thereof.

2.5 Carbon Credits

The Carbon Credits derived from the Development of the Project shall be used by Developer at its sole discretion and as it may deem appropriate and beneficial.

The Developer will be entitled to enjoy, use, sell or transfer any benefits, of any nature arising in the present and/or in future, including but not restricted to certified emission reductions, verified emission reductions and any other emission reduction unit issued pursuant to any Article of the Kyoto Protocol, 1997 and all other related documents or any grants, financial aid, financial assistance, technical assistance, Tax exemptions, fiscal or other incentives or preferential treatment arising, in the present or in the future, from any protocol, treaty and/or decisions of any international and/or national bodies obtained by the Project and/or the Developer for reducing or avoiding the emissions of green house gasses or pursuant to other environmentally efficient activities being carried out by the Developer in relation to the Project or otherwise.

The Developer will make all arrangements for registration, validation, verification and selling the certified emission reductions and shall derive all the benefits resulting from the CDM. All the cost associated in availing and utilizing the Carbon Credits CDM shall be borne by the Developer and all the revenue shall accrue to the benefit of the Developer. JMC will extend their full cooperation and will provide the required documents/certificate to the Developer for obtaining and utilizing the Carbon Credits.


Commissioner
Municipal Corporation
JABALPUR

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~~delivered MSW at the Receipt Point, of a quantity that shall not be less than the Assured Waste Quantity for processing as stipulated above.~~

- (b) The Jabalpur Municipal Corporation shall supply the un-segregated garbage minimum 450 MT (+/-) 10% at the plant site free of cost, regularly with a maximum overall gap of 15 days (not continuous) in a calendar year with an annual incremental increase as detailed in the RFP document at the Project Site free of any cost, levies, etc. However in case of any further disruption in delivery of the said garbage quantity by the JMC or if there is any other reason whatsoever on the part of the JMC to deliver the requisite quantity of MSW, then in that case, the Developer shall be entitled to get the operating and maintenance cost incurred on the Project Facilities for non-treatment of MSW which amount shall be determined mutually before the signing of concession agreement. The developer shall provide details of such O&M charges to the JMC. There shall be no development charges with respect to land and building present and future are waived.
- (c) Developer shall construct, operate and maintain Weighbridge at the Project Site/ Project Facility each of which should have video surveillance, a server room, an electronic display unit and technology so as to enable the Weighbridges to comply with the requirement of Schedule VIII, with duly calibrated weighbridge having the maximum possible accuracy, to carry out the following operations:
- (i) weigh the MSW delivery trucks, take the dimensions of the delivery trucks, and determine the weight of the consignment.
 - (ii) generate and maintain an electronic data base for each delivery and provide a print out of the specifications and details for each consignment, as stated in sub-clause (i) above (such print out is hereinafter referred to as ("Daily Weighment Sheet").
 - (iv) The Weighbridge/s installed under this Concession shall be operated and maintained by Developer.
 - (v) Each consignment shall be first screened and weighed at the Weighbridge. JMC shall provide the weight and registration number of each empty delivery truck, in order to enable the due operation of the Weighbridge. JMC shall also provide the details of ward from where the wastes are being transported through each of the vehicle.
- (d) JMC undertakes that it shall depute a responsible person from JMC ("JMC Representative") to monitor the operations of the Weighbridge. It is hereby clarified that it is JMC's obligation to ensure that such person is present to monitor the operation of the Weighbridge and shall at all times abide by the safety requirements on the Site. JMC hereby undertakes that it shall not dispute the Daily Weighment Sheet on the ground that the JMC Representative was not present to monitor the operations of the Weighbridge.
- (e) The Weighbridge shall be monitored and inspected daily by the Developer to ensure its accuracy and any errors shall be rectified


Municipal Corporation
JABALPUR



 H-35/3, Connaught Place, New Delhi - 110001
 www.kundangreenenergy.com
 +91 11 6909 6666
 info@kundangreenenergy.com / cs@kundangroup.com



Date: 06/04/2026

Overhauling works carried out at WTE

Sn	Boiler		Approx INR CR
a	Refractory	complete refractory brick lining and castable work required.	2.5
b	super heater tube bundle	tube changing work required	3.5
c	Boiler feed pump	Boiler feed pump 1 over hauling work required.	0.35
d	Grate	complete overhauling and Grate alignment required.	1.25
e	Id fan	one set new impeller required.	0.4
f	Boiler pass	Boiler 2nd pass and other furnace side & ID duct , Grate hopper & FGT Hopper Leakage & insulation work	0.65
g	Boiler drain and duct	line and duct repairing and insulation work required.	3
h	BAE	belt replacement required and hopper repairing work.	0.4
i	Damper	all damper repairing required.	0.4
j	Burner	burner system line cable repairing and pump repairing required.	0.35
k	GRC	GRC gear box and chain required	0.65
l	bellow	Eco outlet duct & ID discharge duct expansion bellow required	0.2
m	soot blower	some soot blower lance tube gear box and overhauling required.	0.45
n	Scaph	Scaph coil changing work.	0.35
o	Deaerator	Deaerator spray separator plate fabrication & erection work to be done	0.35
2	Acc		
a	Acc gear box	Two new gear box required	0.75
b	Acc fins	ACC Replacement required by c-doctor India ltd.	3
c	ACC blade & casing	3 set fan blade & casing replacement required.	0.25
d	ACC water spray system	rcc tank required for fins cooling water spray system.	
3	TG Set		
a	Turbine overhauling	complete overhauling from siemens person required.	2.5
b	Generator inspection	complete inspection required from tdps person.	1.25
c			
4	FGCS		
a	Beg filter	FGT beg filter changing work required.	0.65

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur, Police Station : Marhotai Post Office : Vijay Nagar PIN : 471002
 CIN : U90001DL2013PTC247509

b	inclined conveyer	Inclined conveyor drag chain with sprocket required	0.55
c	inclined conveyer	inclined conveyor modification required.	0.23
d	lime and carbon dosing system	repairing wok required and structure sheet repairing work required.	0.27
e	Stack	civil work and stairs repairing work	0.35
5	Waste crane		
a	Grab crane	Grab crane two hydraulic pump & two set poppet valve with hose pipe	0.75
b	Grab crane	grab crane figure modification required and spare grab repairing required.	0.35
6	Electrical		
a	Power and Aux transformer and motors	overhauling work required.	0.25
7	Instrument		
a	Dcs & field Plc	spare card required	0.35
b	Air compressor	both compressor overhauling required from kirloskar service.	0.75
8	WTP & Pump house	overhauling work required.	0.25
9	Preprocessing Unit	02 New Shed Trommel Ballistic Separator Unit, Conveyor Belt Unit	6
G Total INR In Cr.			33.3



Authorized Signatory

Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village Kathonda, District Jabalpur Police Station, Marhota Post Office, Vijay Nagar PIN - 481002
 CIN U90001DL2013PTC247509







WTE plant painting work





During Work

After Work

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Date: 06/04/2026

Declaration

This is to certify that the Waste to Energy Plant, Kathonda has scientifically managed all by-products generated during the processing of Municipal Solid Waste (MSW) for the period January 2026 to March 2026.

1. Bottom Ash Disposal:
 - o All bottom ash generated from the WTE plant has been disposed of at the scientific landfill located behind the Waste to Energy Plant.
 - o The total quantity of bottom ash disposed of during January 2026 to March 2026 is 10600.43 Metric Ton (MT).
2. Fly Ash Utilization:
 - o All fly ash generated from the WTE plant is sent to the C&D Plant (Paver block and Brick Manufacturer) near the WTE plant.
 - o The C&D Plant utilizes fly ash in the manufacturing of ash bricks and paver blocks.
 - o The total quantity of fly ash supplied to the C&D Plant from January 2026 to March 2026 is 1314.67 Metric Ton (MT).
3. Monthly Log of MSW Fuel Consumption and By-Product Generation (April 2024 – July 2025):

Month	MSW Fuel Consumption (In MT)	Bottom Ash Generated (In MT)	Fly Ash Generated (In MT)
Jan-26	19058	2955.90	364.01
Feb-26	22963	3637.34	450.07
Mar-26	25155	4007.19	500.58
Total	67176	10600.43	1314.67

We hereby declare that the disposal and utilization of bottom ash and fly ash are carried out in compliance with prescribed environmental and scientific norms.



Jabalpur MSW Private Limited

Project Site : Khasara No 375, 376 & 379, Village : Kathonda, District : Jabalpur Police Station : Marhotal Post Office : Vijay Nagar PIN : 471002
 CIN : U90001DL2013PTC247509



Jabalpur Smart City Limited (JSCL)

ManasBhavan Wright Town, Jabalpur, M.P.-482001, www.jscljabalpur.org,
Contact: admin@jsjcljabalpur.org, ceojscl@mpurban.gov.in Mob 7611136800

Ref. no JSCL/2022-2023/...1465

Date: 28/11/2022

WORK COMPLETION CERTIFICATE

1	Name of work/project & Location	"Mining of Legacy Waste and Recovery of Land at the Ranital Dumping Ground, Jabalpur on Build Operate and Transfer Basis" project under JSCL.
2	Name of Agency	M/s Pradeep Hanumant Jadhav (M/s P H Jadhav) in Jv with M/s HydroIndia Engineering Consultants
3	Description of contract such as :	Mining of Legacy Waste and Recovery of Land
	i) Technology	
	ii) Processing Capacity (TPD)	1000 TPD
	iii) Bio remediation qty of legacy waste as per RFP	150000 MT
	iv) Revised additional Bio remediation qty of legacy waste	36000 MT
	Total Bio remediation qty of legacy waste	186000 MT
	➤ Quantity of Enriched Soil disposal	39627 MT
	➤ Quantity of Stone disposal	30075 MT
	➤ Quantity of stone under 35mm disposal	104874 MT
	➤ Quantity of RDF co-processed/dispensed to cement plant/waste to energy etc.	11424 MT
4 i)	Agreement No./Work Order No	JSCL/2021/161 on dated 22-02-2021
ii)	Revised additional quantity order No.	JSCL/2022/462 on dated 04-04-2022
5 i)	Tender Cost INR	9.66 Cr
ii)	Revised Tender Cost INR	11.97 Cr
iii)	Completion Amount INR	11.97 Cr
6	Date of Start (Work order date)	22-02-2021
7 i)	Date of Completion as per RFP	21-02-2022
ii)	Revised date of completion	30-06-2022
iii)	Actual date of completion	30-06-2022
8	Amount of compensation levied for delayed in completion, if any	Nil
9	Performance Report	Satisfactory
i)	Quality of Work	Satisfactory
ii)	Financial soundness	Satisfactory
iii)	Technical proficiency	Satisfactory
iv)	Resourcefulness	Satisfactory
v)	General Behavior	Satisfactory


Chief Executive Officer
Jabalpur Smart City Limited


Executive Engineer
Executive Engineer (Civil)
Jabalpur Smart City Limited
Jabalpur Smart City Limited



कार्यालय नगर पालिक निगम जबलपुर

Letter No./sw.ccl./ 303

Jabalpur Date 12/5/2/20

Physical Completion Certificate

NAME OF PROJECT :- Bioremediation of legacy waste site at Ranital Phase-2 under National Clean Air Programme.

NAME OF AGENCY :- M/s. Pradeep Hanumant Jadhav (M/s. P H Jadhav)

LOA NO. :- Letter No -13/D.C./2024 date - 23/12/2024.

AGREEMENT :- No./01015008012025001423 - date-08/01/2025.

WORK ORDER NO :- Letter No -JMC/293- date-15/01/2025.

Work Order Quantity	1.62 Lakh Tons Of Legacy Waste.
Work Order Amount	6,67,44,000 /- (Six Crore Sixty Seven Lakh Forty Four Thousand Only.)
Paid Amount (Till Date)	4,43,06,290 /- (WITH DEDUCTION)
Processed & Disposed Quantity (Till Date)	1,62,056.47 Tons
Design, Supply, Installation & Commissioning of Processing Capacity (TPD)	1000 TPD
Bio remediation qty of legacy waste as per RFP	162000 MT
Total Bio remediation qty of legacy waste	162056.57 MT
Quantity of Organic Fraction	84746.33 MT
Quantity of Stone disposal	3644.99 MT
Quantity of Inert disposal	58606.58 MT
Quantity of RDF co-processed/dispced to cement plant/waste to energy etc.	15058.67 MT

6/C

Revd
S/S

Executive Engineer
Jabalpur Municipal Corporation
नगर निगम



CLIENT	Jabalpur Smart City Limited, Dist. - Jabalpur	Legend  Total Area of Interest	 
CONTRACTOR	MR. P. H. Jadhav		
SURVEYED BY	AERIZONE CREATIVE LABS PVT. LTD.		
NAME OF PROJECT	Scientific Land Reclamation of Jabalpur solid waste dump using Geotextiling		
NOTE	1) ALL DIMENSION ARE IN METER 2) AERIAL SURVEY CONDUCTED AS PER SITE BOUNDARIES		



CLIENT	Jabalpur Smart City Limited, Dist. - Jabalpur	Legend  Total Area of Interest Total Area - 89199.84 sq meter	 
CONTRACTOR	MR. P. H. Jadhav		
SURVEYED BY	AERIZONE CREATIVE LABS PVT. LTD.		
NAME OF PROJECT	Scientific Land Reclamation of Jabalpur solid waste dump using Geotextiling		
NOTE	1) ALL DIMENSION ARE IN METER 2) AERIAL SURVEY CONDUCTED AS PER SITE BOUNDARIES		

Before Remediation



During Remediation

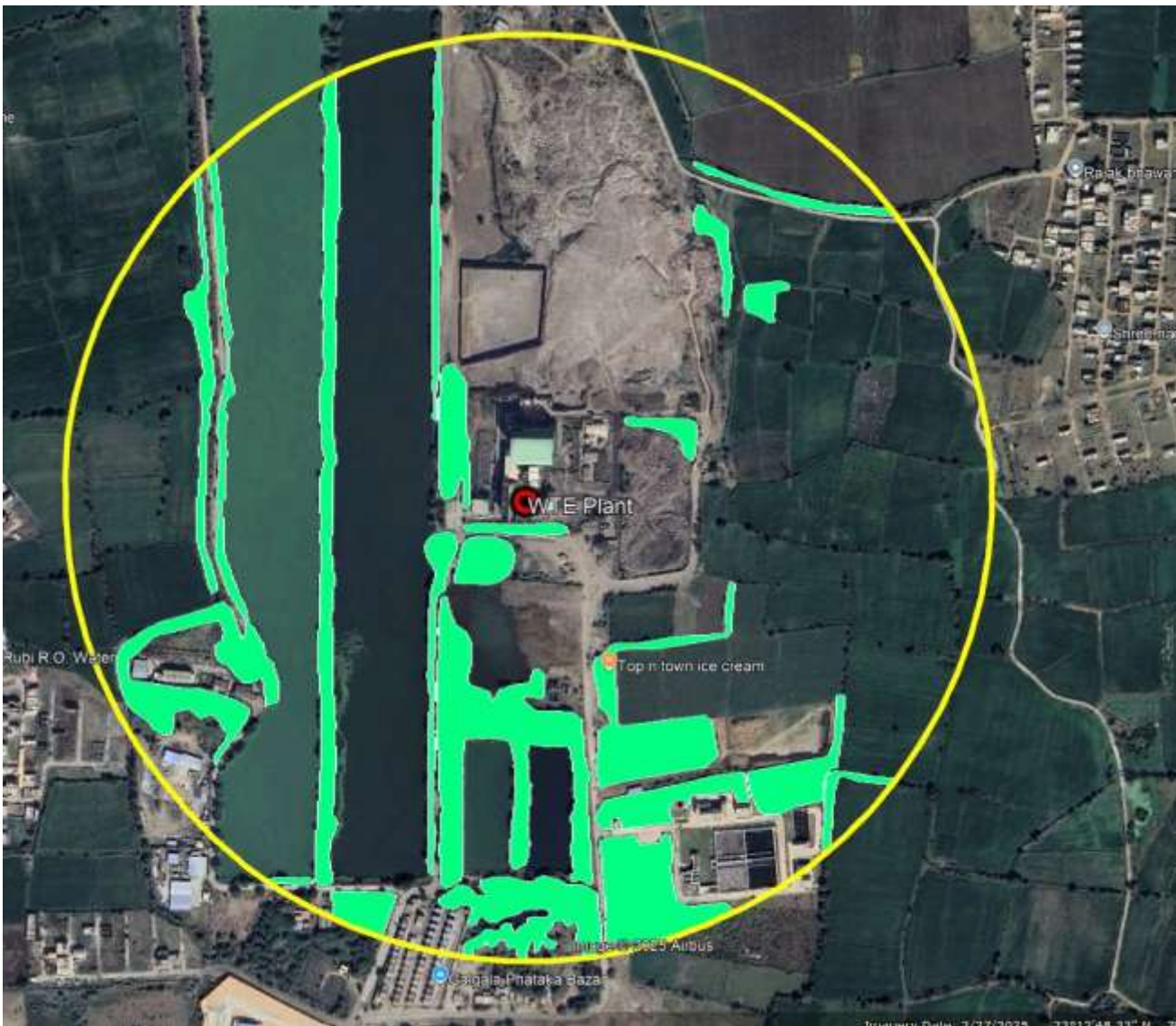


Current Status



Current Status





Photographs of Park under development

